

**COURT NO. 1****HONOURABLE THE CHIEF JUSTICE****THE HONOURABLE SRI JUSTICE CHALLA GUNARANJAN****To be Heard on Thursday The 8th day of October 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(FRESH MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR WITHDRAWAL</u>					
1	WP(PIL)/12/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	VIVARDHANA FOUNDATION Vs THE STATE OF ANDHRA PRADESH	ANANTH S	GP FOR GENERAL ADMINISTRATION GP FOR LAW LEGISLATIVE AFFAIRS GP FOR REGISTRATION AND STAMPS	KRISHNA
<u>FOR ADMISSION (FRESH MATTERS)</u>					
2	WP(PIL)/236/2026 IA 1/2026 Injunction Petition	P.L.V.N. MURTHY @ MURTHY YADAV Vs THE STATE OF ANDHRA PRADESH	K S MURTHY ASSOCIATES	GP FOR GENERAL ADMINISTRATION GP FOR MUNICIPAL ADMN URBAN DEV GP FOR REVENUE	VISAKHAPATNAM
3	WP/29062/2026 IA 1/2026 Direction Petition	AARYAANSH RAO Vs THE STATE OF ANDHRA PRADESH	MEDIDA SUBBA RAO	GP FOR MEDICAL HEALTH FW	KRISHNA

MISCELLANEOUS MATTERS(PRE ADMISSION MISC.PETITION)**4.1 along with 4**

4	WA/1060/2026 (WP/19843/2025) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	M/S. INDIAN OIL CORPORATION LIMITED Vs P. JEEVAN KUMAR REDDY	ASHOK RAM V	T NAGARJUNA REDDY DEPUTY SOLICITOR GENERAL OF INDIA GP FOR REVENUE	CHITTOOR
4.1	WA/1125/2026 (WP/19843/2025) IA 1/2026 Condone Delay Petition IA 2/2026 Permission Petition IA 3/2026 Dispense with Petition	P. JEEVAN KUMAR REDDY Vs THE UNION OF INDIA	T NAGARJUNA REDDY	DEPUTY SOLICITOR GENERAL OF INDIA VENKATA DURGA RAO ANANTHA ASHOK RAM V GP FOR REVENUE	CHITTOOR
5	WA/1171/2026 (WP/21164/2026) IA 1/2026 Leave Petition IA 2/2026 Condone Delay Petition IA 3/2026 Permission Petition IA 4/2026 Dispense with Petition IA 5/2026 Suspension Petition	BHOOPATHIRAJU SUBRAMANYAMRAJU Vs THOTAKURI SUBBA RAJU	BOKKA SATYANARAYANA KAMLA	T V JAGGI REDDY GP FOR FISHERIES	EAST GODAVARI

ADMISSION

6	WP(PIL)/165/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 3/2023 Direction Petition IA 1/2025 Leave Petition	V VIJENDRA CHARY Vs THE STATE OF AP	VARUN BYREDDY	GP FOR ENDOWMENTS VIVEKANANDA VIRUPAKSHA	KURNOOL
7	WP/17116/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition	VENKATA NAGA LAKSHMI PODUGU Vs THE HONBLE HIGH COURT OF JUDICATURE OOF ANDHRA PRADESH	J SUDHEER	N ASHWANI KUMAR G RAMA GOPAL	WEST GODAVARI

8.1,8.2,8.3 along with 8

8	WP/33624/2023 IA 1/2023 Suspension Petition	MALLI VENKATESWAR RAO Vs A.P. FOREST DEVELOPMENT CORPORATION LIMITED	P V KRISHNAIAH	SRIDEVI GANTA SC For A.P.FOREST DEVELOPMENT CORPORATION ADDL ADVOCATE GENERAL	VISAKHAPATNAM
8.1	WP/12548/2024 IA 1/2024 Suspension Petition IA 1/2025 Leave Petition	V R V P MURTHY RAJU Vs THE STATE OF ANDHRA PRADESH	TAGORE YADAV YARAGORLA	ADDL ADVOCATE GENERAL DEVARAKONDA VENKATAIAH V SRINIVASULA REDDY	EAST GODAVARI
8.2	WP/12555/2024 IA 1/2024 Suspension Petition	M PADMA Vs THE AP INDUSTRIAL DEVELOPMENT CORPORATION LTD	P V KRISHNAIAH	O UDAYA KUMAR ADDL ADVOCATE GENERAL	GUNTUR
8.3	WP/13386/2024 IA 1/2024 Suspension Petition	K.V.V. SATYANARAYANA MURTY Vs THE STATE OF ANDHRA PRADESH	TAGORE YADAV YARAGORLA	GP FOR SERVICES I GP FOR SERVICES I ADDL ADVOCATE GENERAL	EAST GODAVARI
9	WA/116/2025 IA 3/2025 Direction Petition	NAIDU NAGARJUNA REDDY Vs THE STATE OF ANDHRA PRADESH	M R K CHAKRAVARTHY	GP FOR MUNICIPAL ADMN URBAN DEV Gudapati Lakshminarayana SC For Municipalities in Rayalaseema Region N A RAMACHANDRA MURTHY	PRAKASAM
10	WA/735/2025 (WP/18088/2014) IA 2/2025 Stay Petition IA 1/2026 Permission Petition IA 2/2026 Permission Petition IA 3/2026 Permission Petition	GOVT OF ANDHRA PRADESH Vs M NAGARAJU	GP FOR FORESTS	M VIDYAVATHI	ANANTAPUR

11.1 along with 11

11	WA/1268/2025 (WP/25267/2025)	L.P.CHAPE CHARITABLE SOCIETY Vs SVR COLLEGE OF NURSING	KOCHIRI RAJA SHEKAR	SRI VIJAY MATHUKUMILLI GP FOR MEDICAL HEALTH FW Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	KURNOOL
11.1	WA/953/2026 (WP/25267/2025) IA 1/2026 Leave Petition IA 2/2026 Condone Delay Petition IA 3/2026 Condone Delay in Rep IA 4/2026 Dispense with Petition	L.P.CHAPE CHARITABLE SOCIETY Vs SVR COLLEGE OF NURSING	KOCHIRI RAJA SHEKAR	GP FOR MEDICAL HEALTH FW Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	KURNOOL
12	WP/12844/2025	SMT. DATLA UDAYA KUMARI Vs THE HIGH COURT OF ANDHRA PRADESH	ANURADHA KOPPARAPU	B VASANTHA LAKSHMI	VISAKHAPATNAM
13	WP/14334/2025 IA 1/2025 Direction Petition	V HARI BHEEMESH Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	ADDL ADVOCATE GENERAL	ANANTAPUR
14	WP(PIL)/235/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	GOVARDHANA GIRISHWARA DEVASTHNAM TRUST Vs UNION OF INDIA	PATANJALI PAMIDIGHANTAM	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS GP FOR REVENUE	CHITTOOR

15	WA/789/2026 (WP/25257/2011) IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay Petition IA 3/2026 Stay Petition	C PRADEEP KUMAR Vs THE STATE OF ANDHRA PRADESH	R SUDHA RANI	GP MUNICIPAL ADMN AND URBAN DEV AP A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM
16	WA/908/2026 (WP/22532/2025) IA 3/2026 Suspension Petition	POCHA VENKATA REDDY Vs THE STATE OF ANDHRA PRADESH	THATHIREDDY ASHOK SRIVASTAVA	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	KURNOOL
17	WP/4169/2026 IA 1/2026 Stay Petition IA 3/2026 Vacate Stay Petition IA 4/2026 Leave Petition	SRI S. PRAVEEN KUMAR Vs THE STATE OF ANDHRA PRADESH	K V VIJAYA KUMAR	GP FOR REVENUE CORPUS JURIS LAW PANEL LLP Y N VIVEKANANDA	YSR KADAPA
18	WP/4979/2026 IA 1/2026 Leave Petition	MANDA HEMIMA Vs UNION OF INDIA	PREMRAJ RAVELA	GINJUPALLI SUBBA RAO GP FOR FORESTS BOLLA VENKATA RAMA RAO SC For APPCB	KRISHNA
19.1,19.2,19.3,19.4,19.5 along with 19					
19	WP/15682/2026 IA 1/2026 Direction Petition	YUVAJANA SRAMIKA RYTHU CONGRESS PARTY (YSRCP) Vs THE UNION OF INDIA	SAI SARAN CHODISETTY	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) GP FOR HOME THE ADVOCATE GENERAL	GUNTUR
19.1	WP/27573/2026 IA 1/2026 Direction Petition	CHILAKALA CHINNA VENKAT REDDY Vs THE UNION OF INDIA	RAMALAKSHMANA REDDY SANEPALLI	GP FOR HOME	KRISHNA
19.2	WP/27578/2026 IA 1/2026 Direction Petition	PURNA SAGAR DOVARI Vs THE UNION OF INDIA	MEDAPATI SANTOSH REDDY	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) GP FOR HOME	KRISHNA
19.3	WP/27605/2026 IA 1/2026 Direction Petition	INDIRA TELEVISION LIMITED Vs UNION OF INDIA	VIVEK CHANDRA SEKHAR S	GP FOR HOME	GUNTUR
19.4	WP/27673/2026 IA 1/2026 Direction Petition	PEELA PREM KIRAN JAGADEESH Vs THE UNION OF INDIA	M KARIBASAI AH	BACHINA HANUMANTHA RAO (CENTRAL GOVT COUNSEL) GP FOR HOME	VISAKHAPATNAM
19.5	WP/27674/2026 IA 1/2026 Direction Petition	CHALLAGALI ANAND KUMAR Vs THE UNION OF INDIA	HARISH KUMAR RASINENI	I KASI ANNAPURNA CENTRAL GOVERNMENT COUNSEL GP FOR HOME	GUNTUR
20	WP/17243/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	.NAGENDRA SIVARAMAKRISHNA POLANA Vs THE UNION OF INDIA	KALLEMU VIJAYA RAJU	T NIRANJAN Deputy Solicitor General of India HEMADRI V S S R R CHANDRAKANTH Y N VIVEKANANDA	KRISHNA
21	WP/23998/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	SRI KRISHNA GOWSHALA SOCIETY Vs THE STATE OF ANDHRA PRADESH	BHARATHI KUMARI KARRI	GP FOR HOME GP FOR ANIMAL HUSBANDARY Y N VIVEKANANDA	KURNOOL

ADMISSION (MEDICAL AND HEALTH)

22.1 along with 22

22	WP/24386/2024 IA 1/2024 Direction Petition IA 1/2025 Direction Petition	VUBA PREETHI ROSE Vs THE STATE OF AP	RAAVILLA GOPALA KRISHNA	GP FOR MEDICAL HEALTH KRISHNA FW S.SYAM SUNDER RAO SC cum Spl P.P. For ACB VIVEK CHANDRA SEKHAR S G SAI NARAYANA RAO SC For SAAP Y BALAJI PRAKASH BUDDARAPU Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	
22.1	WP/20658/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	BANGARU CHETANA LALASLA Vs THE STATE OF AP	PRAKASH BUDDARAPU	GP FOR MED HEALTH AND FAMILY WELFARE G SAI NARAYANA RAO SC For SAAP Tata Venkata Sridevi Standing Counsel For Dr.NTR University of Health Sciences	SRIKAKULAM
FINAL HEARING					
23	WP/24378/2006	M/S. CHAROEN POKPHAND (INDIA) PVT. LTD. Vs UNION OF INDIA REP BY THE SECY NEW DELHI & 2 OTHERS	V S R ANJANEYALU	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR ENERGY	VIZIANAGARAM
24.1 along with 24					
24	WP/17834/2008	J.SAMBASHIV Vs HIGH COURT OF A.P. REP. BY ITS REGISTRAR	AJAY KUMAR KANAPARTHI	VIVEK CHANDRA SEKHAR S GP FOR LAW LEGISLATIVE AFFAIRS	EAST GODAVARI
24.1	WP/8829/2008	K.K.R.PRASAD Vs HIGH COURT OF ANDHRA PRADESH	AJAY KUMAR KANAPARTHI	G VIVEKANAND GP FOR LAW LEGISLATIVE AFFAIRS	WEST GODAVARI
25	WP/14575/2010	ZUARI CEMENTS LTD. Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR REVENUE	YSR KADAPA
26	WP/11547/2013 IA 1/2026 Leave Petition	ERYTHRO PHARMA PVT.LTD & 4 OTHERS Vs REGISTRAR THE INSTITUTION OF LOKAYUKTAAPHYDERABA D & 3 OTHE	S V MUNI REDDY	P V VIDYASAGAR(SC FOR LOKAYUKTA) CH RAMESH BABU S S BHATT GP FOR REVENUE	CHITTOOR
27.1,27.2 along with 27					
27	WA/497/2017 (WP/11286/2006)	NIMMAKA JAYARAJU Vs THE HONBLE CHIEF MINISTER OF A.P.	SRIMAN	GP FOR GENERAL ADMINISTRATION (AP) TADDI NAGESWARA RAO GP FOR HOME THE ADVOCATE GENERAL	VIZIANAGARAM
27.1	WA/1161/2017 (WP/14742/2008)	S.VIJAYA RAMA RAJU Vs THE REVENUE DIVISIONAL OFFICER PARVATHIPURAM	TADDI NAGESWARA RAO	GP FOR SOCIAL WELFARE (AP) GP FOR REVENUE B SESIBUSHAN RAO	VIZIANAGARAM
27.2	WA/1162/2017 (WP/11286/2006)	S.VIJAYA RAMA RAJU Vs NIMMAKA JAYARAJU	TADDI NAGESWARA RAO	SRIMAN GP FOR GENERAL ADMINISTRATION J SATYA PRASAD GP FOR SOCIAL WELFARE GP FOR HOME GP FOR REVENUE	VIZIANAGARAM

28.1 along with 28

28	WA/876/2017 (WP/6151/2007) IA 1/2017(WAMP 1720/2017) Suspension Petition IA 1/2021 Receive Docs Petition	DESU VENKATA SESHAGIRI RAO Vs TIRUMALA TYRE RETRADING COMPANY	SRICHARAN TELAPROLU	C RAMACHANDRA RAJU G R SUDHAKAR M VIDYASAGAR	PRAKASAM
28.1	WA/1017/2017 (WP/6151/2007) IA 1/2017(WAMP 1966/2017) Suspension Petition	THE ANDHRA PRADESH STATE FINANCIAL Vs TIRUMALA TYRE RETRADING COMPANY	G R SUDHAKAR	C RAMACHANDRA RAJU	PRAKASAM
<u>FOR HEARING</u>					
29.1,29.2 along with 29					
29	CC/2463/2024 (WP/5559/2021)	M/S S P Y AGRO INDUSTRIES LIMITED Vs SRI RAJAT BHARGAVA IAS	S APPADHARA REDDY	K NARSI REDDY NAGARAJU PULLAGURA	KURNOOL
29.1	WP/8993/2020 IA 1/2020 Direction Petition IA 2/2021 Direction Petition IA 1/2025 Vacate Stay Petition	M/S S.P.Y.AGRO INDUSTRIES LIMITED. Vs THE STATE OF ANDHRA PRADESH	M V J K KUMAR	GP FOR PROHIBITION EXCISE	KURNOOL
29.2	WP/5559/2021 IA 1/2021 Direction Petition IA 3/2023 Vacate Stay Petition	M/S S.P.Y.AGRO INDUSTRIES LIMITED. Vs THE STATE OF ANDHRA PRADESH	S APPADHARA REDDY	GP FOR PROHIBITION EXCISE GP FOR FINANCE PLANNING	KURNOOL
<u>INTERLOCUTORY(REVIEW PETITIONS)</u>					
30	WA/342/2025 (WP 23547/2017) IA 2/2025 Condone Delay Petition IA 3/2025 Set Aside Petition IA 4/2025 Dispense with Petition	CH ESWAR RAO POLISETTY Vs THE STATE OF ANDHRA PRADESH	K GANI REDDY	GP FOR ENDOWMENTS CHINTAPALLI SRINIVAS A S C BOSE GP FOR ENDOWMENTS CHALLA AJAY KUMAR	VISAKHAPATNAM
31	WA/881/2025 IA 1/2026 Review Petition	G DEMUDAMMA Vs THE STATE OF ANDHRA PRADESH	MSVS SUDHA RANI	GP FOR ENDOWMENTS CHINTAPALLI SRINIVAS	VISAKHAPATNAM
<u>OLD MATTERS</u>					
32	WP/3534/2005 IA 1/2015(WPMP 7764/2015) Permission Petition	THE ANDHRA PRADESH PAPER MILLS LIMITED Vs THE GOVERNMENT OF ANDHRA PRADESH	VEDULA SRINIVAS	GP FOR FORESTS THE ADVOCATE GENERAL	HYDERABAD
33	WP/6593/2009	M.R.SUBBAIAH Vs APSRTC. REP.BY ITS VICE CHAIRMAN AND MANAGING	P GOVINDA RAJULU	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR
34	WP/10182/2009 IA 1/2010(WVMP 1615/2010) Vacate Stay Petition	RELIANCE INDUSTRIES LTD. E.G.DIST. Vs SECY. MIN. OF LABOUR N DELHI & 4 OTHERS	P HEMACHANDRA	T NIRANJAN Deputy Solicitor General of India GP FOR LABOUR GP FOR LABOUR	EAST GODAVARI
35	WP/14555/2011	D.PULLA RAO KRISHNA DISTRICT Vs THE GOVT.OF A.P.& 4 OTHERS	N SHOBA	GP FOR IRRIGATION & COMM AREA DEV	KRISHNA

36	WP/25720/2012	G. RAMABRAHMA KRISHNA ARYA VIJAYAWADA & ANR Vs COMMISSIONER MUNICIPAL CORP OF VIJAYAWADA KRISHNA DIST	K SITA RAM	S.V.S.S.SIVARAM SC For VMC	KRISHNA
37	WP/28914/2012 IA 1/2012(WPMP 36904/2012) Direction Petition	DR. P. BANUTEJA REDDY Vs THE GOVERNMENT OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR MED HEALTH AND FAMILY WELFARE A PRABHAKARA RAO(SC FOR OU) V B SUBRAHMANYAM	SPS NELLORE
38	WP/29749/2012 IA 1/2012(WPMP 37981/2012) Direction Petition IA 2/2012(WPMP 37982/2012) Direction Petition	ANKEREDDYKADAPA DIST Vs STATE OF APPRL.SCYHOMEHYD& 4	P HEMACHANDRA	GP FOR HOME GP FOR LAW LEGISLATIVE AFFAIRS THE ADVOCATE GENERAL	YSR KADAPA
39.1,39.2,39.3,39.4 along with 39					
39	WP/2728/2013 IA 1/2013(WPMP 3358/2013) Direction Petition IA 2/2013(WPMP 3359/2013) Direction Petition IA 6/2013(WPMP 46748/2013) Implead Petition	BVSR KP ROAD PROJECTS PVT LTD. Vs THE STATE OF ANDHRA PRADESH	P HEMACHANDRA	GP FOR ROADS & BUILDINGS GP FOR FINANCE PLANNING GP FOR LABOUR	YSR KADAPA
39.1	WP/21969/2012 IA 1/2012(WPMP 28161/2012) Direction Petition	M.V.SUBBA REDDY Vs THE GOVERNMENT OF A.P.	V SUDHAKAR REDDY	GP FOR FINANCE & PLANNING	SPS NELLORE
39.2	WP/10675/2013 IA 1/2013(WPMP 13232/2013) Direction Petition IA 2/2013(WPMP 46762/2013) Implead Petition	M/S KBL-MEIL-KCCPL (JV) Vs THE GOVERNMENT OF ANDHRA PRADESH	K V SUBBA REDDY	GP FOR FINANCE & PLANNING GP FOR LABOUR	YSR KADAPA
39.3	WP/22206/2013 IA 1/2013(WPMP 27207/2013) Direction Petition IA 2/2013(WPMP 46486/2013) Implead Petition	M/ S.SSR CONSTRUCTIONS Vs THE GOVERNMENT OF A.P	C SUBODH	GP FOR FINANCE & PLANNING (AP) GP FOR ROADS BUILDINGS GP FOR LABOUR GP FOR PANCHAYAT RAJ RURAL DEV	SPS NELLORE
39.4	WP/22241/2013 IA 1/2013(WPMP 27262/2013) Direction Petition IA 2/2013(WPMP 46809/2013) Implead Petition	B.V.RAMANA REDDY Vs THE GOVERNMENT OF A.P.	P VENKATA RAO	GP FOR FINANCE & PLANNING GP FOR LABOUR GP FOR PANCHAYAT RAJ RURAL DEV	PRAKASAM
40	WP/39986/2014 IA 1/2014(WPMP 50133/2014) Stay Petition IA 2/2014(WPMP 216850/2014)	NELLIMARLA JUTE MILLS COMPANY LTD. Vs STATE OF A.P.	CKR ASSOCIATES	GP-MUNCIPAL ADMN AND URBAN DEV(AP) SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES ELEVATED AS JUDGE	VIZIANAGARAM
41	WP/19927/2015	THE SUPERINTENDENT OF POLICE & ANOTHER Vs G.MOHAN RAO HEAD ONSTABLE RTD.GUNTUR & 2 OTHERS	GP FOR SERVICES I (AP)	P V VIDYASAGAR	GUNTUR

42	WP/32975/2017 IA 1/2023 Leave Petition	P.AKBAR KHAN Vs HIGH COURT OF JUDICATURE AT HYDERABAD	K UDAYA SRI	A JAYANTHI	GUNTUR
43	WP/35108/2017 IA 1/2017(WPMP 43625/2017) Direction Petition IA 1/2026 Leave Petition	NAGESH MARRIMEKALA Vs REGISTRAR (RECRUITMENT) HIGH COURT HYD. & 2 ORS.	N ASWARTHA NARAYANA	G VIVEKANAND	ANANTAPUR
<u>AT 03.00 PM MATTERS</u>					
44.1,44.2 along with 44					
44	WP/24763/2023 IA 1/2023 Suspension Petition IA 1/2025 Leave Petition IA 2/2025 Leave Petition	PROF. (DR.) M. SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	ADDL ADVOCATE GENERAL T NIRANJAN Deputy Solicitor General of India GP FOR ANIMAL HUSBANDARY GP FOR AGRICULTURE	GUNTUR
44.1	WP(PIL)/198/2020 IA 1/2020 Suspension Petition	DR. ALLU CHINNA NARAYANA Vs THE STATE OF ANDHRA PRADESH	S SRINIVASA RAO	GP FOR LAW LEGISLATIVE AFFAIRS DEPUTY SOLICITOR GENERAL OF INDIA GP FOR HIGHER EDUCATION GP FOR GENERAL ADMINISTRATION	GUNTUR
44.2	WP/22924/2023 IA 1/2023 Direction Petition	PROF. (DR.)P NARASIMHA RAO Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	ADDL ADVOCATE GENERAL (AP)	GUNTUR
45.1 along with 45					
45	WA/64/2025 (WP/10297/2023) IA 3/2025 Permission Petition IA 1/2026 Receive Docs Petition IA 2/2026 Receive Docs Petition	ANDHRA PRADESH FOOTBALL ASSOCIATION Vs UNION OF INDIA	GHANTA SRIDHAR	T NIRANJAN Deputy Solicitor General of India MOKA KONDALA RAO HARSHA VARDHANA RAO C P DURGA PRASAD G SAI NARAYANA RAO SC For SAAP MALIREDDY GOWTHAM GP FOR YOUTH SERVICES O RAMESH	VISAKHAPATNAM
45.1	WA/65/2025 (WP/8158/2023) IA 3/2025 Permission Petition	RAYUDU NAGESWARA RAO Vs UNION OF INDIA	GHANTA SRIDHAR	T NIRANJAN Deputy Solicitor General of India MOKA KONDALA RAO G SAI NARAYANA RAO SC For SAAP SAI SANJAY SURANENI GP FOR YOUTH SERVICES	VISAKHAPATNAM
<u>SPECIALLY IDENTIFIED CASES</u>					
46.1 along with 46					
46	MACMA/4291/2014 (OP/519/2006)	THE APSRTC Vs GANTA PRIYATHAMA KUMARI & 3 OTHERS	P VENKATA RAO SC For APSRTC	V PADMANABHA RAO KOTA SUBBA RAO 02:15pm	KRISHNA
46.1	MACMA/1529/2012 (OP/519/2006)	GANTA PRIYATHAMA KUMARI & ANOTHER Vs GODAVARTHI SANKAR PRASAD & 2 OTHERS	V PADMANABHA RAO	. P VENKATA RAO SC For APSRTC AMANCHARLA SATISH BABU	KRISHNA
47.1 along with 47					
47	MACMA/263/2015 (OP/524/2009)	PERIYAVARAM AMULYA KADAPA DIST & 2 OTHERS Vs M NARASIMHULU KADAPA DIST & 2 OTHERS	B S REDDY	. A JAYANTHI ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	YSR KADAPA

47.1	MACMA/378/2015 (OP/524/2009)	NATIONAL INSURANCE COMPANY LIMITED Vs PERIYAVARAM AMULYA & 4 OTHERS	A JAYANTHI	B S REDDY ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	YSR KADAPA
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48.1 along with 48

48	MACMA/1650/2016 (OP/719/2014)	UNITED INDIA INSURANCE CO. LTD. Vs METUKURU MADHUSDHAN REDDY	N RAMA KRISHNA	B S VENKATA RAMESH	YSR KADAPA
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48.1	MACMA/1317/2017 (OP/719/2014)	M.MADHUSUDHAN REDDY YSR KADAPA DIST Vs E.NAGA SASANK REDDY KADAP DIST	B S VENKATA RAMESH	P PHALGUNA RAO N RAMA KRISHNA	YSR KADAPA
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49	MACMA/2165/2016 (OP/181/2011)	MADAGALA RUPAVATHI CHITTOOR DIST & TWO OTHERS Vs SEEMA SUDHAKAR REDDY KURNOOL DIST & THREE OTHERS	CHETLURU SREENIVAS	GUDI SRINIVASU	CHITTOOR
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50.1 along with 50

50	MACMA/302/2017 (OP/477/2009) IA 2/2016(MACMAMP 3940/2016) Vacate Stay Petition	SRIRAM GENERAL INSURANCE CO. LTD. Vs PENAKACHERLA SRAVANI & 7 OTHERS	GUDI SRINIVASU	V R REDDY KOVVURI HARINATH REDDY SOMA	YSR KADAPA
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50.1	MACMA/303/2017 (OP/477/2009)	CHOLAMANDALAM MS GENERAL INSURANCE COMP LTD Vs PENAKACHERLA SRAVANI KADAPA & 7 OTHERS	HARINATH REDDY SOMAGUTTA	V R REDDY KOVVURI GUDI SRINIVASU	YSR KADAPA
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